


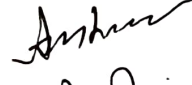

(5)

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 26/04/18

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/12/2018
NAME OF THE PETITIONER(S) : A.K. NOWSHAD
NAME OF THE RESPONDENT : CHANNEL FOODS PVT LTD & 3 ORS
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	KAUSHIK N SHARMA	COUNSEL FOR PETITIONER	
2.	M. Sridharan & B.UDHAYA KUMAR	Counsel for Defendants 1 & 3.	 

ORDER

Heard both the sides. Order is reserved.

Sd/-
↓
(S.VIJAYARAGHAVAN)
MEMBER (TECHNICAL)

Sd/-
(K.ANANTHA PADMANABHA SWAMY)
MEMBER (JUDICIAL)

/pb/